

ORISSA HIGH COURT

FILING REPORT AS ON :08/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/33617/2024	HALADHAR TAKRI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	SUNABEDA /183 /2023 () //	
2	D-BLAPL/33622/2024	AMAR BEHERA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	MANIABANDHA /89 /2024 () //	
3	D-BLAPL/33624/2024	GOBINDA BAG VS STATE OF ODISHA	ASIT KUMAR JOSHI VS	SINDHIKELA PS /192 /2024 () //	AOR20220003903C202400004
4	D-BLAPL/33627/2024	RAJESH KUMAR NATH VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	AIR FIELD P.S. /202 /2024 () //	
5	D-BLAPL/33629/2024	TAPAN DAS VS STATE OF ODISHA	PRANAB KUMAR DAS VS	UMERKOTE /49 /2023 () //	
6	D-BLAPL/33630/2024	MANOJ BAGH VS STATE OF ODISHA	SRINIBAS NANDA VS	GOCHHAPADA /28 /2024 () //	
7	D-BLAPL/33631/2024	SAROJIT DAFADAR VS STATE OF ODISHA	PRANAB KUMAR DAS VS	KALIMELA /53 /2023 () //	
8	D-BLAPL/33632/2024	NANDA BHATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KOSAGUMUDA /100 /2024 () //	
9	D-BLAPL/33633/2024	LEILA RANJIKAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KHATIGUDA /26 /2023 () //	
10	D-BLAPL/33634/2024	GOPINATH BARIHA VS STATE OF ODISHA	BHARATI DASH VS	BHATILI /305 /2023 () //	
11	D-BLAPL/33637/2024	SUKADEBA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /136 /2024 () //	

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12	D-BLAPL/33638/2024	BITU BHARASAGAR VS STATE OF ODISHA	RAKESH BEHERA VS	TITILAGARH /84 /2024 () //	
13	D-BLAPL/33640/2024	DILIP KUMAR ROUT VS STATE OF ODISHA	AVIRAM PATRA VS	INFOCITY PS /142 /2024 () //	
14	D-BLAPL/33641/2024	RIPAN SK. VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /162 /2024 () //	
15	D-BLAPL/33645/2024	ROHIT KUMAR JENA VS STATE OF ODISHA	MANORANJAN PADHI VS	BHADRAK RURAL /456 /2024 () //	
16	D-BLAPL/33647/2024	MANOJ MEHER VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	BELPARA /282 /2024 () //	
17	D-BLAPL/33651/2024	AMIT KUMAR MAHAKUD @ KANHU @ AMIT KUMAR VS STATE OF ODISHA	AMIT KUMAR SIKHAR DASH VS	JAGATPUR /257 /2023 () //	
18	D-BLAPL/33653/2024	CHATAR SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /73 /2023 () //	
19	D-BLAPL/33655/2024	LALIT SIJUI @ HATI @ TAKULU @ AJIT VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	BARBIL /100 /2022 () //	
20	D-BLAPL/33656/2024	BANSIDHARA SENAPATI VS STATE OF ODISHA	KHAGESWAR BEHERA VS	KHUNTUNI /177 /2024 () //	
21	D-BLAPL/33664/2024	PRASANTA SWAIN VS STATE OF ODISHA	ABINASH NAYAK VS	CHANDANPUR /130 /2024 () //	
22	D-BLAPL/33667/2024	SUTANU BHUSAN SWAIN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	/ /0 () //	
23	D-BLAPL/33668/2024	BASTAB NAIK	NIRMAL KUMAR DAS	BADAGADA /378 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/33669/2024	BIRANCHI NARAYAN SENAPATI	SOUGAT DASH	BHANDARIPOKHARI /268 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/33672/2024	PARBATI BEHERA	UTKAL KUMAR MISHRA	BANHARPALI /152 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/33674/2024	JANGALA NAIK	BIRAJA PRASAD NANDA	BIKRAMPUR FCI /179 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/33675/2024	ASHIS BEHERA	BIKASH CHANDRA KHUNTIA	SATYABADI /287 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/33676/2024	JAGABANDHU KUANRA	GURUPRASAD BEHERA	//	AOR20220000925C202400089
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/33680/2024	TABU KHAN	BIBHUTI BHUSAN SWAIN	TALCHER TOWN /697 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/33681/2024	PRITAM SAHOO @ PRITAM KUMAR SAHOO	MANAS KUMAR CHAND	KHURDA MODEL /366 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/33684/2024	SANTOSH JENA	MANAS KUMAR CHAND	NACHUNI /318 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/33692/2024	RAJ PUROHIT ARJUN SINGH @ RAJ ARJUN SINGH	AMITABH NAIK	MACHHKUND /65 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/33697/2024	RAJU BANERJEE	BIRAJA PRASAD NANDA	KORAPUT TOWN /128 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/33704/2024	DHIRAJ KUMAR	DHANOJ KUMAR SAHOO	PUTASINGH /46 /2024	
		VS	VS	()	

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35	D-BLAPL/33708/2024	STATE OF ODISHA ARSHAD HUSSAIN VS	MANORANJAN PADHY VS	// / /0 ()	
36	D-BLAPL/33713/2024	STATE OF ODISHA GOPAL PANGI VS	TARINI PANIGRAHI VS	// JEYPORE MAHILA /155 /2024 ()	AOR20220000151C202400036
37	D-BLAPL/33714/2024	STATE OF ODISHA ARTABANDHU JENA VS	PABITRA KUMAR NAYAK VS	// Maitri Vihar PS /350 /2024 ()	
38	D-BLAPL/33721/2024	STATE OF ODISHA LAXMIDHAR NAYAK VS	RAMESH CHANDRA MAHARANA VS	// MANGALA BAG /266 /2024 ()	
39	D-BLAPL/33728/2024	STATE OF ODISHA KARNA BHATRA VS	JYOTIRMAYA SAHOO VS	// DABUGAM /173 /2024 ()	
40	D-BLAPL/33729/2024	STATE OF ODISHA SAHADEB DEBNATH VS	P.V.S. NANAJI ACHARY VS	// SEMILLIGUDA /99 /2024 ()	AOR20220000211C202400083
41	D-BLAPL/33731/2024	STATE OF ODISHA MUKUNDA DEBA BISOI VS	JYOTIRMAYA SAHOO VS	// / /0 ()	
42	D-BLAPL/33736/2024	STATE OF ODISHA SHRAVAN PAL VS	BIJAY KUMAR BEHERA VS	// PADMAPUR /32 /2024 ()	
43	D-BLAPL/33737/2024	STATE OF ODISHA BISWANATH HEMBRAM VS	DEEPAK KUMAR DAS VS	// KONARK /177 /2024 ()	
44	D-BLAPL/33739/2024	STATE OF ODISHA ABHISEK DAS VS	DHANANJAYA MUND VS	// KANTABANJI /428 /2024 ()	
45	D-BLAPL/33741/2024	STATE OF ODISHA PRAMOD KUMAR MALLIK VS STATE OF ODISHA	ASISH KUMAR RAY VS	// BALICHANDRAPUR /57 /2024 () //	

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46	D-BLAPL/33744/2024	PRASANTA KUMAR GOUDA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	DIGAPAHANDI /145 /2022 () //	
47	D-BLAPL/33745/2024	DUBRAJ ROHIDAS VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	LAIKERA /324 /2024 () //	
48	D-BLAPL/33748/2024	NIRANJAN KHATEI @ NIRU VS STATE OF ODISHA	CHHABI BEHERA VS	LAXMISAGAR P.S. /584 /2024 () //	
49	D-BLAPL/33749/2024	SUKANTI SAMAL @ ARCHANA VS STATE OF ODISHA	GOURAV MOHANTY VS	KHURDA ROAD G.R.P.S. /138 /2024 () //	
50	D-BLAPL/33750/2024	INDRA BHOI VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	DUNGURIPALI /146 /2024 () //	
51	D-BLAPL/33752/2024	BIRENDRA KUMAR BAG VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BURLA /409 /2024 () //	
52	D-BLAPL/33755/2024	KAIFI KHAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MANGALA BAG /114 /2023 () //	
53	D-CMAPL/47085/2024	JABAHARLAL SAHU VS BEDAMATI SAHU	TIKERAM MEHER VS	// () //	
54	D-CMAPL/47142/2024	CHINTAMANI SAHU VS STATE OF ODISHA	ADV. VS	// () //	
55	D-CMAPL/47159/2024	PRADYUMNA SATPATHY VS STATE OF ODISHA	JAYANT KUMAR RATH, (SR.ADV.) VS	// () //	
56	D-CMP/47123/2024	NARAYAN SAHOO VS PRAMOD KUMAR SAHOO	SAROJ KUMAR DASH VS	// () //	
57	D-CMP/47140/2024	TRILOCHAN NAIK	SAIBRATA RATH	//	

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		VS	VS	0	
58	D-CMP/47147/2024	JAIKISHAN AGRAWAL M.LAXMAN NAIDU	BASUDEV MISHRA	//	
		VS	VS	0	
59	D-CMP/47148/2024	T.PARVATI SARBESWAR MOHAPATRA	LALATENDU RAY	//	
		VS	VS	0	
60	D-CMP/47178/2024	RAMA CHANDRA MOHAPATRA GOURANGA MOHANTY	SANJAY KUMAR BEHERA	//	
		VS	VS	0	
61	D-CMP/47206/2024	KUNI@UMAMANI MOHANTY@JENA RAMESH CHANDRA@RAMESH PRUSTY	NARAYAN PRASAD PARIJA	//	
		VS	VS	0	
62	D-CMP/47224/2024	JAGABANDHU PRUSTY AMULYA JENA	AMIT PRASAD BOSE	//	
		VS	VS	0	
63	D-CMP/47238/2024	STATE OF ODISHA CHATURBHUJA BHOI	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
64	D-CONTC/47077/2024	NARENDRA BHOI BISWA RANJAN PATTNAIK	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
65	D-CONTC/47089/2024	PRASHANT KUMAR REDDY, MANAGING DIRECTOR, O.S.I.C DR. AJIT KUMAR JENA	GOPAL SINHA	//	
		VS	VS	0	
66	D-CONTC/47117/2024	ASWATHY. S, I.A.S, BANSHIDHAR MALLICK	ADV	//	AOR20220001611C202400060
		VS	VS	0	
67	D-CONTC/47121/2024	SATYABRATA SAHU, PRINCIPAL SECRETARY FOREST AND ENVIRONMENT DEPTT. MAMILATA SAHU	ADV.	//	
		VS	VS	0	
68	D-CONTC/47128/2024	DINAMANI NAYAK, TAHASILDAR, BARIPADA BRUNDABAN PRADHAN	ADV	//	AOR20220001611C202400061
		VS	VS	0	

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		SATYABRATA SAHU, COMMISSIONER CUM SECRETARY,REVENUE AND DISASTER MANAGEMENT DEPTT.			
69	D-CONTC/47149/2024	PRATIVA SRICHANDAN	ADV.	//	
		VS	VS	0	
		ASWATHY S., IAS		//	
70	D-CONTC/47153/2024	RAMANARAYAN MISHRA	ADV.	//	
		VS	VS	0	
		ASWATHY S., IAS		//	
71	D-CONTC/47167/2024	SIDHESWAR GAHIR	ADV.	//	
		VS	VS	0	
		ANU GARG, IAS		//	
72	D-CONTC/47170/2024	DEBENDRA GAHIR	ADV.	//	
		VS	VS	0	
		ANU GARG, IAS		//	
73	D-CONTC/47174/2024	SIDHESWAR GAHIR	ADV.	//	
		VS	VS	0	
		ANU GARG, IAS		//	
74	D-CONTC/47180/2024	PUSPARAJ GAHIR	ADV.	//	
		VS	VS	0	
		ANU GARG, IAS		//	
75	D-CONTC/47183/2024	DAMANA GAHIR	ADV.	//	
		VS	VS	0	
		ANU GARG, IAS		//	
76	D-CONTC/47186/2024	DURBADALA BAG	ADV.	//	
		VS	VS	0	
		ANU GARG, IAS		//	
77	D-CONTC/47187/2024	SMRUTI REKHA MISHRA	ZIGMA SAHOO	//	
		VS	VS	0	
		NIBEDITA PANI, OES		//	
78	D-CONTC/47190/2024	SARAT KUMAR MOHANTY	ADV.	//	
		VS	VS	0	
		SALINI PANDIT, IAS		//	
79	D-CONTC/47215/2024	JAGANNATH PANDA	ADV.	//	
		VS	VS	0	
		ANU GARG, I.A.S,		//	

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80	D-CONTC/47219/2024	MAHENDRA KUMAR PUHAN VS ANU GARG, I.A.S,	ADV. VS	// ()	
81	D-CONTC/47223/2024	SUMITA GOND VS BISHNUPADA SETHI, I.A.S,	ADV. VS	// ()	
82	D-CONTC/47231/2024	BARADA PRASAD RATH VS ANU GARG, I.A.S,	PRAFULLA KUMAR MOHAPATRA VS	// ()	
83	D-CONTC/47236/2024	SUDARSAN BEHERA VS DR. ARABINDA PADHEE, IAS	UMESH CHANDRA MOHANTY VS	// ()	
84	D-CONTR/33699/2024	SULOCHANA PANIGRAHI VS SANTUNU KU DAS, SI, BERHAMPUR	RITA SINGH VS	//0 ()	
85	D-CRLA/33628/2024	NISAMANI SAHOO VS STATE OF ODISHA	SAROJ KUMAR DASH VS	TIGIRIA /92 /2020 ()	
86	D-CRLA/33643/2024	ABDUL SIDDIK KHAN VS STATE OF ODISHA	KUMAR KASHYAP VS	JALESWAR /266 /2018 ()	AOR20230000401C202400031
87	D-CRLA/33652/2024	MANTU MAJHI VS STATE OF ODISHA	DEVI PRASAD DASH VS	ABHAYACHANDPUR /21 /2017 ()	
88	D-CRLA/33666/2024	CHITRA@CHITRASEN SETHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HINJILI /141 /2024 ()	
89	D-CRLA/33700/2024	SUSHANTA MALLIK VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	BALICHANDRAPUR /143 /2015 ()	
90	D-CRLA/33723/2024	MANAS MISHRA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BOLANGIR TOWN /67 /2022 ()	
91	D-CRLMA/33658/2024	NALINIPRABHA DANDASENA	ADV.	TIKIRI /92 /2013	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/33614/2024	AMARESWAR DAS@MILTAN	BIPIN KUMAR NAYAK	NIMAPADA /167 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/33619/2024	DUSMANTA BEHERA	SANDEEP RAJ PANDA	ASTARANGA /67 /2010	
	CRLMC/4235/2024	VS	VS	J.M.F.C.,NIMAPARA(Puri)	
		STATE OF ODISHA		GR/0000526/2010	
94	D-CRLMC/33663/2024	JAGATJYOTI MOHANTY	KISHORE CHANDRA RAJGURU MOHAPATRA	NAYAPALLI P.S. /477 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/33673/2024	PRASANT KUMAR JENAMANI	ASIT KUMAR JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/33677/2024	KALYANI BEHERA	PRAMODA KUMAR MISHRA	CDA-II /46 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/33689/2024	KANHU CHARAN BEHERA	PRIYARANJAN MOHANTY	INDUASTRIAL,NISA /99 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/33691/2024	MAYANK JAIN	DHANANJAYA MUND	/ /0	
		VS	VS	()	
		JAI BHAWANI AGENCY, KALAHANDI		//	
99	D-CRLMC/33695/2024	NIRUPAMA SAHA	BASUDEV PUJARI	//	AOD20220004505C202400069
		VS	VS	()	
		REPUBLIC OF INDIA		//	
100	D-CRLMC/33707/2024	FAKIR MOHAN MAJHI@FAKIR MAJHI	JAYANTA KUMAR MAJHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/33720/2024	SOMANATH GEMEL	MANORANJAN PADHY	MACHHKUND /57 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/33747/2024	MANJULATA MALLICK	DEBASNAN DAS	SAMBALPUR VIGILANCE /69 /2009	
		VS	VS	()	

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103	D-CRLMC/33757/2024	STATE OF ODISHA (VIGILANCE) TARANISEN MEHER VS	ASHIS KUMAR MISHRA VS	// MURIBAHAL /337 /2024 ()	
104	D-CRLMC/33760/2024	STATE OF ODISHA NIGAMA PRASAD PATHY VS	LALIT KUMAR MAHARANA VS	// BARAMBA /148 /2014 ()	
105	D-CRLMC/33761/2024	STATE OF ODISHA RANJAN BARIK VS	GOURI KUMAR RATH VS	// BANAPUR P.S. /143 /2018 ()	
106	D-CRLMC/33762/2024	STATE OF ODISHA AJAYA KUMAR CHOUDHURY VS	PRATEIK PARIJA VS	// EOW,BHUBANESWAR /6 /2020 ()	
107	D-CRLMP/33683/2024	DIRECTOR OF ENFORCEMENT, BBSR SIBA SATPATHY VS	GOPAL CHARAN MOHANTY VS	// //0 ()	
108	D-CRLMP/33711/2024	STATE OF ODISHA SISHIR KUMAR BALIYARSINGH VS	KABIRAJ PRADHAN VS	// //0 ()	
109	D-CRLMP/33730/2024	STATE OF ODISHA USHARANI SENAPATI VS	ASWINI KUMAR SAHOO VS	// //0 ()	
110	D-CRLMP/33733/2024	COMMISSIONER OF POLICE, BBSR PRAMILA RANASINGH VS	AMITAV TRIPATHY VS	// //0 ()	
111	D-CRLMP/33740/2024	STATE OF ODISHA CUTTACK SARASWATA SANGHA, CUTTACK VS	NIROD KUMAR SAHU VS	// //0 ()	
112	D-CRLREV/33626/2024	STATE OF ODISHA GANDETI DASU@G.DASU VS	BIRAJA PRASANNA DAS VS	// RAYAGADA TOWN /68 /2017 ()	
113	D-CRLREV/33696/2024	STATE OF ODISHA KOUSHIKA GARNAIK@GARNAYAK VS	PRAJIT KUMAR PRADHAN VS	// //0 ()	
		NANDINI GARNAIK		//	

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114	D-CRLREV/33759/2024	DR. SURANATH JYOTISHI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	SAMBALPUR VIGILANCE /79 /2012 () //	
115	D-FAO/47075/2024	LAXMI RANI DAS VS UNION OF INDIA	BISHNU BRATA SINGH VS	// () //	
116	D-FAO/47158/2024	JAGANNATH MOHANTY VS JEMA PATRA	MAMATA MISHRA VS	// () //	
117	D-MACA/47204/2024	D.M., RELIANCE GENERAL INSURANCE CO.LTD., VS PADMINI BEHERA	BBSR BRAT SATPATHY VS	// () //	
118	D-MSA/47161/2024	M/S. HI TECH ESTATED AND PROMOTERS PVT.LTD., VS ASIS PANDA	DEBASISH NANDA VS	// () //	
119	D-RPFAM/47262/2024	NIBEDITA PATNAIK VS PRAFULLA KUMAR PATNAIK	DEBASISH PATNAIK VS	// () //	
120	D-RSA/47098/2024	GOURI SHANKAR AGARWAL VS SASHANKAR SEKHAR SATPATHY	SANJEEV UDGATA VS	// () //	
121	D-RSA/47185/2024	BHANUMATI BISOYI VS URBASI @ URI SWAIN	GOPAL KRISHNA BEHERA VS	// () //	AOD20240000655C202400006
122	D-RSA/47216/2024	GOPAL BEHERA VS STATE OF ODISHA	SOUMYA MISHRA VS	// () //	
123	D-RSA/47267/2024	JAGDISH CHANDRA DAS VS AJAYA KUMAR SATPATHY	SOUMYA MISHRA VS	// () //	
124	D-RSA/47278/2024	KUNTALA SAHA VS STATE OF ODISHA	SATYANARAYAN MOHAPATRA VS	// () //	
125	D-RVWPET/47232/2024	M/S CLEAN N CLEAN, BBSR	AMITOSH SIKDAR	//	

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		VS	VS	()	
		D.G., CIPET, CHENNAI		//	
126	D-SAO/47244/2024	AJIT DASH	TARINEE PRASAD TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-TRP(C)/47108/2024	SHREEMA ROUT	ANUGRAHA NARAYAN SAMANTRAY	//	
		VS	VS	()	
		DEBENDU SEKHAR BARAL		//	
128	D-TRP(C)/47171/2024	PRATICHI PATRA	RABINDRA KUMAR PRUSTY	//	
		VS	VS	()	
		UMESH PRUSTY		//	
129	D-TRP(C)/47270/2024	SUNANDA PATRA	BIJAY KUMAR BEHERA	//	
		VS	VS	()	
		KRUSHNA CHANDRA PATRA		//	
130	D-WA/47067/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000194C202400216
		VS	VS	()	
		CHANDRA SEKHAR MISHRA		//	
131	D-WA/47068/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000172C202400286
		VS	VS	()	
		SANTOSH KUMAR NAYAK		//	
132	D-WA/47076/2024	ANITARANI MALLIK	SHREEKANTA PRASAD SAHOO	//	AOD20240000449C202400001
		VS	VS	()	
		DIRECTOR GENERAL OF BORDER SECURITY FORCE,NEWDELHI		//	
133	D-WA/47093/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//	LOD20240000172C202400287
		VS	VS	()	
		TRILOCHAN DAS		//	
134	D-WA/47103/2024	STATE OF ODISHA	SURYA NARAYAN PATTANAIK,A.G.A	//	LOD20240000200C202400207
		VS	VS	()	
		RAMAKANTA PANDA		//	
135	D-WA/47119/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000200C202400208
		VS	VS	()	
		KALANDI CHARAN SWAIN		//	
136	D-WA/47126/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//	LOD20240000172C202400288
		VS	VS	()	

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137	D-WA/47212/2024	HARI CHANDRA BISOI BASANTI SAHOO VS MINATI NAYAK	HRUDANANDA MOHAPATRA VS	// // 0 //	
138	D-WA/47225/2024	SANJAY KUMAR SAMANTARA VS STATE OF ODISHA	PALLAVI MOHANTY VS	// 0 //	
139	D-WA/47239/2024	PRIYANKA GOUDA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //	
140	D-WA/47252/2024	ARUN KUMAR MAHAKUDA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //	
141	D-WA/47256/2024	BIMBADHAR BHUINA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //	
142	D-WA/47266/2024	PREMCHAND CHHATAI VS M/S. TATA POWER SOUTHERN ODISHA DISTRIBUTION LTD., BERHAMPUR	GURUDUTTA KAR VS	// 0 //	
143	D-WP(C)/47069/2024	COMMISSIONER, NAVODAYA VIDYALAYA SAMITI VS KABITA KAR	GOURI MOHAN RATH VS	// 0 //	AOR20220001651C202400028
144	D-WP(C)/47070/2024	SUJIT KUMAR PAA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
145	D-WP(C)/47071/2024	DINABANDHU PARIDA VS DIG OF POLICE , C.R.P.F KHURDA	SANGRAM KUMAR SINGH VS	// 0 //	
146	D-WP(C)/47072/2024	ASHALATA DAS VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
147	D-WP(C)/47073/2024	SAROJ KUMAR BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	

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148	D-WP(C)/47074/2024	SCHOOL FOR DEAF, MANAGED BY GEN SECY, PATILIPATNA VS STATE OF ODISHA	SAHABU ROY VS STATE OF ODISHA	// 0 //	
149	D-WP(C)/47078/2024	JAGANNATH PRADHAN VS STATE OF ODISHA	MAHESWAR MOHANTY VS STATE OF ODISHA	// 0 //	
150	D-WP(C)/47079/2024	SRIRAMSETTI NAGESWAR RAO VS STATE OF ODISHA	GIRIDHARI SINGH VS STATE OF ODISHA	// 0 //	
151	D-WP(C)/47080/2024	RADHARANI GHOSH VS REGIONAL TRANSPORT OFFICER , MAYURBHANJ	BRAJA MOHAN SARANGI VS REGIONAL TRANSPORT OFFICER , MAYURBHANJ	// 0 //	
152	D-WP(C)/47081/2024	BIJAYA MOHANTY VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS STATE OF ODISHA	// 0 //	
153	D-WP(C)/47082/2024	SUBASH CHANDRA ROUTRAY VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS STATE OF ODISHA	// 0 //	
154	D-WP(C)/47083/2024	BIMALINI BISWAL VS COLLECTOR, PURI	BRAJA MOHAN SARANGI VS COLLECTOR, PURI	// 0 //	
155	D-WP(C)/47084/2024	MANJULATA SWAIN VS THE COLLECTOR, NAYAGARH	ARUN KUMAR DAS VS THE COLLECTOR, NAYAGARH	// 0 //	
156	D-WP(C)/47086/2024	JAGADISH PRADHAN VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS STATE OF ODISHA	// 0 //	
157	D-WP(C)/47087/2024	MARKANDA CHANDRA NAIK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS STATE OF ODISHA	// 0 //	
158	D-WP(C)/47088/2024	SUSHANTA PADHAN VS STATE OF ODISHA	TARUN PATNAIK VS STATE OF ODISHA	// 0 //	
159	D-WP(C)/47090/2024	SADHU CHARAN KARUA	TUSHAR KANTA NAYAK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/47091/2024	RENUBALA NANDA	NIRA SUNDAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/47092/2024	SHIWANGI MAHATO	MANOJ KUMAR MOHANTY	//	
	WP(C)/27679/2024	VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/47094/2024	RANJITA MALLICK	SURYAKANTA DHIR	//	
		VS	VS	0	
		TATA POWER WESTERN ODISHA DISTRIBUTION LTD, SAMBALPUR		//	
163	D-WP(C)/47095/2024	GUNANIDHI NAIK	SAUBHAGYA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/47096/2024	ARUNA KUMAR BEHERA	SAUBHAGYA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/47097/2024	MAMATA SAHOO	RAMANI RANJAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/47099/2024	MINAKSHI NANDA	BITAS KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/47100/2024	SARASINI PRADHAN	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/47101/2024	ISWAR CHANDRA SWAIN	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/47102/2024	SATYAJIT BASTI	SWAPNIL ROY	//	AOR20220001600C202400077
		VS	VS	0	
		OSD-CUM-SECRETARY, ODISHA		//	
170	D-WP(C)/47104/2024	BRAJA KISHORE SWAIN	RAMAKANTA SARANGI	//	
	WP(C)/27703/2024	VS	VS	0	

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171	D-WP(C)/47105/2024	STATE OF ODISHA SAHID AKHTAR VS	PRADEEP RANJAN MISHRA VS	// // 0	
172	D-WP(C)/47106/2024	STATE OF ODISHA GURU CHARAN SWAIN VS	PANCHANAN SAHOO VS	// // 0	
173	D-WP(C)/47107/2024	STATE OF ODISHA ALOK KUMAR NAIK VS	PRAFULLA KUMAR KAR VS	// // 0	
174	D-WP(C)/47109/2024	STATE OF ODISHA PRATYUSH KUMAR TRIPATHY VS	SUDARSHAN NANDA VS	// // 0	
175	D-WP(C)/47110/2024	ODISHA GRAMYA BANK, KHANDAGIRI, BBSR MOUSUMI BEHERA VS	SATYABRATA SATAPATHY VS	// // 0	
176	D-WP(C)/47111/2024	STATE OF ODISHA SABITRI PRADHAN VS	AMIT PRASAD BOSE VS	// // 0	
177	D-WP(C)/47112/2024	STATE OF ODISHA PRASANT KUMAR PRAHARAJ VS	SARAT KUMAR ACHARYA VS	// // 0	
178	D-WP(C)/47113/2024 WP(C)/27701/2024	STATE OF ODISHA BYABASAYEE MAHASANGH, KHURDA MUNICIPALITY VS	SATYAJIT MOHAPATRA (2) VS	// // 0	
179	D-WP(C)/47114/2024	STATE OF ODISHA GENERAL MANAGER , IB VALLEY AREA, MAHANADI VS	INAKESH BHADRA VS	// // 0	
180	D-WP(C)/47115/2024	ZONE OFFICER(SECL WORKS) SANJIB KUMAR SAHU VS	JAGABANDHU SAHU VS	// // 0	
181	D-WP(C)/47116/2024	COLLECTOR BALANGIR SANKARI DEI VS	ALOK KUMAR PANDA VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/47118/2024	PRADYUMNA KUMAR SASMAL VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
183	D-WP(C)/47120/2024	PRADEEP KUMAR AGRAWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
184	D-WP(C)/47122/2024	LIPIKA NAYAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //	AOD20240000362C202400032
185	D-WP(C)/47124/2024	JACHINDRA KUMAR NATH VS STATE OF ODISHA	SAMARENDRA SWAIN VS	// 0 //	
186	D-WP(C)/47125/2024	M/S. UTTAM CONTRACTORS, TELENGANA VS THE CHIEF COMMISSIONER, CT AND GST, ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //	
187	D-WP(C)/47127/2024	RABINDRA DAS VS THE UNION OF INDIA	AJIT KUMAR TRIPATHY VS	// 0 //	
188	D-WP(C)/47129/2024	M/S. NATIONAL ALUMINIUM COMPANY LTD, KORAPUT VS REGIONAL LABOUR COMMISSIONER(CENTRAL), BBSR	PUNMAY MISHRA VS	// 0 //	
189	D-WP(C)/47130/2024	DILLIP KUMAR SWAIN VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //	
190	D-WP(C)/47131/2024	RAGHUNATH PAIK VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //	
191	D-WP(C)/47132/2024	NABAJYOTI NAYAK VS REGISTRAR, COOPERATIVE SOCIETIES	BAIDHAR SAHOO VS	// 0 //	
192	D-WP(C)/47133/2024	PAWAN AGARWAL VS STATE OF ORISSA	ABHINASH BARIK VS	// 0 //	
193	D-WP(C)/47134/2024	MAHENDRA KUMAR MUDULI	SANJIB MOHANTY	//	AOR20220001611C202400062

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		VS	VS	0	
		THE REGISTRAR, UTKAL UNIVERSITY		//	
194	D-WP(C)/47135/2024	M/S.ORIGO COMMODITIES INDIA PRIVATE LTD, GURUNPRASAD DAS		//	
		VS	VS	0	
		ODISHA STATE WAREHOUSING CORPORATION, BBSR		//	
195	D-WP(C)/47136/2024	SUBHADRA KALASAI	JIBARDHAN MENDALI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/47137/2024	NABAGHANA NAIK	SOUMYA RANJAN PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/47138/2024	SIBANANDA BEHERA	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/47139/2024	NABAGHANA NAIK	SOUMYA RANJAN PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/47141/2024	KALPATARU JENA	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/47143/2024	SURESH KUMAR MOHARANA	PITAMBAR BEHERA	//	AOR20220003697C202400015
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/47144/2024	BHARATI MOHANTY	BANSHIDHAR BAUG	//	AOR20220002374C202400008
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/47145/2024	KULAMANI MALLICK	SOURENDRA KUMAR KANUNGO	//	
		VS	VS	0	
		AJIT KUMAR BEHERA		//	
203	D-WP(C)/47146/2024	ALL ORISSA JUDICIAL EMPLOYEES ASSOCIATION, SOBHAJYA SWAIN		//	
		VS	VS	0	
		STATE OF ODISHA.		//	
204	D-WP(C)/47150/2024	KUMAR SUBHASIS PRADHAN	NIRANJAN LENKA	//	
		VS	VS	0	

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205	D-WP(C)/47151/2024	STATE OF ODISHA SUMITRA PRADHAN VS	SUBAS CHANDRA DAS VS	// // 0	
206	D-WP(C)/47152/2024	STATE OF ODISHA ARABINDA KUMAR MOHAPATRA VS	BIDESH RANJAN BEHERA VS	// // 0	
207	D-WP(C)/47154/2024	STATE OF ODISHA SHIVANI DAS VS	GOPINATH MISHRA VS	// // 0	
208	D-WP(C)/47155/2024	ORISSA STATE COMMISSION FOR PROTECTION OF CHILD RIGHTS ANUSUYA DEVI AGARWAL VS	ASHOK KUMAR SARANGI VS	// // 0	
209	D-WP(C)/47156/2024	STATE OF ODISHA SOMNATH BISWAL VS	KUNJA SUNDAR DAS VS	// // 0	
210	D-WP(C)/47157/2024	STATE OF ODISHA SUB DIVISIONAL OFFICER, TPWODL, ELECTRICAL VS	PRASANTA KUMAR PRASANTA VS	// // 0	
211	D-WP(C)/47160/2024	KULAMANI NAIK THE SECY, BERHAMPUR DEVELOPMENT AUTHORITY VS	MANOHAR KUMAR PANDA VS	// // 0	
212	D-WP(C)/47162/2024	B.VEERABHADRA RAO ASHIS KUMAR MISHRA VS	RUPESH KUMAR KANUNGO VS	// // 0	
213	D-WP(C)/47163/2024	STATE OF ODISHA KESHABA CHANDRA SAHOO VS	SEPHALEE DAS VS	// // 0	
214	D-WP(C)/47164/2024	LAND ACQUISITION OFFICER-CUM-COMPETENT AUTHORITY, KEONJHAR V BABURAO VS	PRABODHA CHANDRA NAYAK VS	// // 0	AOR20220001657C202400070
215	D-WP(C)/47165/2024	STATE OF ODISHA CHINMAYA PARIDA VS	ARJUNA CHARANA BEHERA VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/47166/2024	BHARATI MATHAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
217	D-WP(C)/47168/2024	PRIYATAMA PALEI VS LAND ACQUISITION OFFICER-CUM-COMPETENT AUTHORITY, KEONJHAR	SEPHALEE DAS VS	// 0 //	
218	D-WP(C)/47169/2024	SIBA PRASAD LENKA VS SUB REGISTRAR KUJANG	BHABANI SANKAR DAS VS	// 0 //	
219	D-WP(C)/47172/2024	KANCHANBALA SAHOO VS LAND ACQUISITION OFFICER-CUM-COMPETENT AUTHORITY, KEONJHAR	SEPHALEE DAS VS	// 0 //	
220	D-WP(C)/47173/2024	SAROJ PANDA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //	
221	D-WP(C)/47175/2024	GURUBARI DEHURY VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //	
222	D-WP(C)/47176/2024	KAILASH CHANDRA JENA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
223	D-WP(C)/47177/2024	KOILI SAHU VS LAND ACQUISITION OFFICER-CUM-COMPETENT AUTHORITY, KEONJHAR	SEPHALEE DAS VS	// 0 //	
224	D-WP(C)/47179/2024	OM PRAKASH SHARMA VS UNION OF INDIA	SANTOSH KUMAR MAHANTY VS	// 0 //	AOD20240000242C202400021
225	D-WP(C)/47181/2024	MADHABI LATA BAL VS LAND ACQUISITION OFFICER-CUM-COMPETENT AUTHORITY, KEONJHAR	SEPHALEE DAS VS	// 0 //	
226	D-WP(C)/47182/2024	SWATI PRADHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
227	D-WP(C)/47184/2024	PRASANTA KUMAR PRUSTY	SUDHIR KUMAR MALLICK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/47188/2024	DAMAYANTI JENA	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/47189/2024	UMESH CHANDRA PRADHAN	BIPLABA P.B. BAHALI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/47191/2024	CHANDRABATI DAS	SASWATI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/47192/2024	PRAFULLA KUMAR DAS	SURENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/47193/2024	HALADHAR SAHOO	SEPHALEE DAS	//	
		VS	VS	0	
		LAND ACQUISITION OFFICER-CUM-COMPETENT AUTHORITY, KEONJHAR		//	
233	D-WP(C)/47194/2024	GADADHAR PRADHAN	SUBAS CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/47195/2024	CHANDAN BISWAL	AJAYA KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/47196/2024	CHANDAN BISWAL	AJAYA KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/47197/2024	BANABIHARI MOHANTY	AJAYA KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/47198/2024	ABHAYA KUMAR BEHERA	LAXMAN BHOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/47199/2024	JITENDRA KUMAR MOHANTY	SEPHALEE DAS	//	
		VS	VS	0	

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239	D-WP(C)/47200/2024	LAND ACQUISITION OFFICER-CUM-COMPETENT AUTHORITY, KEONJHAR BUDHU RAM MURMU VS	TUSAR KANTI PRAHARAJ VS	// // ()	
240	D-WP(C)/47201/2024	SECRETARY URBAN DEVELOPMENT AND REVENUE HUMAN RESOURCES AND DISASTER MANAGEMENT DEPARTMENT GOPABANDHU SAMANTA VS	DILLIP KUMAR MOHAPATRA VS	// // ()	
241	D-WP(C)/47202/2024	STATE OF ODISHA CHANDAN BISWAL VS	AJAYA KUMAR JENA VS	// // ()	
242	D-WP(C)/47203/2024	STATE OF ODISHA KESHABA CHANDRA SAHU VS	SEPHALEE DAS VS	// // ()	
243	D-WP(C)/47205/2024	LAND ACQUISITION OFFICER-CUM-COMPETENT AUTHORITY, KEONJHAR FAKIR SWAIN VS	NAMITA PATTANAİK VS	// // ()	
244	D-WP(C)/47207/2024	STATE OF ODISHA PRASANNA KUMAR SARANGI VS	DR. BINODA KUMAR MISHRA VS	// // ()	AOR20220001616C202400004
245	D-WP(C)/47208/2024	STATE OF ODISHA GHANASHYAM BHOI VS	TUKUNA KUMAR MISHRA VS	// // ()	
246	D-WP(C)/47209/2024	STATE OF ODISHA SHARUKH KHAN VS	DEEPAK RANJAN PARIDA VS	// // ()	
247	D-WP(C)/47210/2024	STATE OF ODISHA PITABASH SAHU VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
248	D-WP(C)/47211/2024	STATE OF ODISHA PRAHALLAD MALLİK VS	SAROJA KANTA SAMAL VS	// // ()	
249	D-WP(C)/47213/2024	STATE OF ODISHA BHARAT CHANDRA GUIN VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
		STATE OF ODISHA		//	

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250	D-WP(C)/47214/2024	BHARAT CHANDRA GUIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
251	D-WP(C)/47217/2024	NILAM KUMAR SWAIN VS STATE OF ORISSA	SUDEEP KUMAR SARANGI VS	// 0 //	
252	D-WP(C)/47218/2024	DEBENDRA PATRA VS THE CHAIR PERSON ODISHA ELECTRICITY REGULATORY COMMISSION (OERC)	ASWINI MOHANTY VS	// 0 //	
253	D-WP(C)/47220/2024	PRASHENJIT SAHOO VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //	
254	D-WP(C)/47221/2024	SATRUGHNA JENA VS COLLECTOR AND DISTRICT MAGISTRATE, GANJAM	SUBASH CHANDRA ACHARYA VS	// 0 //	
255	D-WP(C)/47222/2024	ASWINI KUMAR DASH VS GOVT OF INDIA	VS	// 0 //	
256	D-WP(C)/47226/2024	DALI BAHADUR VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
257	D-WP(C)/47227/2024	GAGAN BIHARI PARAMANIK VS KUNILATA PARAMANIK	BIJAYA KUMAR PARIDA 2 VS	// 0 //	AOD20220001998C202400020
258	D-WP(C)/47228/2024	MURALIDHAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
259	D-WP(C)/47229/2024	BIJAYA KUMAR DAS VS STATE OF ODISHA	MADAN MOHAN DAS VS	// 0 //	
260	D-WP(C)/47230/2024	MUKUNDA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
261	D-WP(C)/47233/2024	SUNTELI BAHADUR	DR. BINODA KUMAR MISHRA	//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/47234/2024	SUMIT KUMAR JENA	JYOTIRMAYA SAHOO	//	
		VS	VS	0	
		SECY, ODISHA STATE TRANSPORT AUTHORITY, BOARD OF REVENUE BUILDING, CUTTACK		//	
263	D-WP(C)/47235/2024	M/S IMPEX WIRES	BISWA PRAKASH DHAL	//	
		VS	VS	0	
		CHIEF MANAGING DIRECTOR , INDUSTRIAL DEVELOPMENT CORPORATION OF ODISHA		//	
264	D-WP(C)/47237/2024	SUMITA SUNAR	DR. BINODA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/47240/2024	SHREE SHREE KAPILAMUNI SATCHETAN SHIKSHYA	SKBENDE ANANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/47241/2024	RANJIT KUMAR ROUT	AMIT PRASAD BOSE	//	
		VS	VS	0	
		NATIONAL HIGH WAY AUTHORITY OF INDIA		//	
267	D-WP(C)/47242/2024	PRAGNYA PARAMITA GARANAYAK	SIDDHARTH GOUTAM DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/47243/2024	SUNITA BAHADUR	DR. BINODA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/47245/2024	DAITARY NAYAK	GOPAL PRASAD JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/47246/2024	BALASORE MAHILA COLLEGE	RAGHUNATH SINGH	//	
		VS	VS	0	
		REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION		//	
271	D-WP(C)/47247/2024	SULAVA SINGH	DR. BINODA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/47248/2024	BALASORE MAHILA COLLEGE	RAGHUNATH SINGH	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/47249/2024	REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION ABHILAS PARIDA VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// // 0 //	
274	D-WP(C)/47250/2024	RINA NAYAK VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
275	D-WP(C)/47251/2024	PRAMOD KUMAR JENA VS INDIAN BANK	ABHILASH MISHRA VS	// 0 //	
276	D-WP(C)/47253/2024	MATAJI DAS VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //	
277	D-WP(C)/47254/2024	SANTOSH BHADUR VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
278	D-WP(C)/47255/2024	JENISH UTHAN SINGH @ UTHANSINGH VS REVENUE DIVISIONAL COMMISSIONER , SOUTHERN DIVISION ODISHA	DR. SIMANCHALLA RANJIT VS	// 0 //	
279	D-WP(C)/47257/2024	BASANTA MUDULI VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
280	D-WP(C)/47258/2024	SANTOSHINI NAYAK VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
281	D-WP(C)/47259/2024	DEBASIS PADHI VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //	
282	D-WP(C)/47260/2024	RAMACHANDRA ROHIDAS VS STATE OF ODISHA	TARUN PATNAIK VS	// 0 //	
283	D-WP(C)/47261/2024	BIDYADHAR PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/47263/2024	BHAGIRATHI PRADHAN VS THE STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
285	D-WP(C)/47264/2024	DHANESWAR PRADHAN VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //	
286	D-WP(C)/47265/2024	DR.SUPREET SAURAV VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //	
287	D-WP(C)/47268/2024	KESHAB CHANDRA PATRA VS UNION OF INDIA	SOUBHAGYA SUNDAR DAS VS	// 0 //	
288	D-WP(C)/47269/2024	HARISH CHANDRA BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
289	D-WP(C)/47271/2024	SACHIDANANDA PALTASINGH VS THE STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
290	D-WP(C)/47272/2024	PRAKASH CHANDRA GOUDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
291	D-WP(C)/47273/2024	MANAS KUMAR MALLICK VS THE STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
292	D-WP(C)/47274/2024	SANJAY KUMAR MARTHA VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //	
293	D-WP(C)/47275/2024	MAA BHARATI GO SEVA KENDRA, BALESWAR VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //	
294	D-WP(C)/47276/2024	SACHIDANANDA PALTASINGH VS THE STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
295	D-WP(C)/47277/2024	MAMATA BEHERA	SOUMYA RANJAN DAS	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/47279/2024	MUKUL KUMAR	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/47280/2024	BRAJESH KUMAR GUPTA	ABHISEK AGARWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/47281/2024	KAILASH CHANDRA BEHERA	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/47282/2024	MINAKETAN SAHOO	PRAVAT KUMAR DAS	//	
		VS	VS	0	
		STATE CONSUMER DISPUTE REDRESSAL COMMISSION ODISHA		//	
300	D-WP(C)/47283/2024	RENUBALA MOHANTY	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/47284/2024	MANOHAR CHOUDHURY	HEMANTA KUMAR RATSINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/47285/2024	BANOJA KUMAR PARIDA	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/47286/2024	PANCHANAN KAMP	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/47287/2024	GAJENDRANATH DAS	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/47288/2024	FIROJ KUMAR TURUK	LALIT KUMAR MAHARANA	//	
		VS	VS	0	
		STATE TRANSPORER AUTHORITY, ODISHA, CUTTACK		//	
306	D-WPCRL/33715/2024	TRILOCHAN PRADHAN	BYOMAKESH TRIPATHY	PIPLI /58 /2024	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WPCRL/33735/2024	STATE OF ODISHA GABAKHYA BHATI VS	BISWAJIT RANJAN TRIPATHY VS	// / /0 ()	
308	D-ABLAPL/33613/2024	STATE OF ODISHA JITU @ JITENDRA MALIK VS	PRIYA RANJAN SINGH VS	// NISCHINTAKOILI /110 /2024 ()	
309	D-ABLAPL/33615/2024	STATE OF ODISHA RABINDRA @BIREN BHUE VS	BIDHAN CHANDRA PANIGRAHI VS	// SONEPUR /228 /2024 ()	AOR20220003996C202400021
310	D-ABLAPL/33616/2024	STATE OF ODISHA UMAKANTA MALLICK @ MALLIK VS	SURESH KUMAR JENA VS	// OUPADA /209 /2024 ()	
311	D-ABLAPL/33618/2024 ABLAPL/12612/2024	STATE OF ODISHA ROHAN KUMAR NAYAK VS	PUSPAMITRA MOHAPATRA VS	// BAIDYANATHPUR /493 /2024 ()	
312	D-ABLAPL/33620/2024 ABLAPL/12607/2024	STATE OF ODISHA DILIP PRADHAN VS	PRADEEP KUMAR PARIDA VS	// TELKOI /291 /2024 ()	
313	D-ABLAPL/33621/2024 ABLAPL/12609/2024	STATE OF ODISHA MADHU BEHERA VS	PRADEEP KUMAR PARIDA VS	// / /0 J.M.F.C,CUTTACK(Cuttack)	
314	D-ABLAPL/33623/2024	STATE OF ODISHA KUKU @ SUSANTA BEHERA VS	KURESH PRASAD DASH VS	// 2(A)CC/0000256/2024 BERHAMPUR TOWN /92 /2019 ()	
315	D-ABLAPL/33625/2024 ABLAPL/12614/2024	STATE OF ODISHA CHOTU PATHAN @ MD. SABBIR KHAN @ MD. SABBIR KHAN VS	BRISHANNA KUMAR JOSHI VS	// DEOGAON /220 /2024 ()	
316	D-ABLAPL/33635/2024	STATE OF ODISHA KHIRA @ KHIROD KANDI VS	ANUGRAHA NARAYAN SAMANTRAY VS	// ERASAMA /44 /2023 ()	
317	D-ABLAPL/33636/2024	STATE OF ODISHA SAMARPAN ROUT VS	PRATAP KUMAR NAYAK VS	// TIRTOL /540 /2024 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/33639/2024	SUSHANTA @ SUSHANTA KUMAR JENA VS STATE OF ODISHA	MAHIMANANDA SWAIN VS	BARI RAMACHANDRAPUR /482 /2024 () //	
319	D-ABLAPL/33642/2024	BHAIRAB PRASAD JENA VS STATE OF ODISHA	JAGABANDHU SAHU VS	//0 () //	
320	D-ABLAPL/33644/2024	MATLUB ALLI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	CUTTACK SADAR /553 /2024 () //	
321	D-ABLAPL/33646/2024	SAMIR NAIK @ NAYAK VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BARAMBA /246 /2024 () //	
322	D-ABLAPL/33648/2024	KIRAN SWAIN @ KIRAN KUMAR SWAIN VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	MAHILA P.S.(BBSR) /175 /2024 () //	
323	D-ABLAPL/33649/2024	MINARANI@MAMINARANI RAY VS STATE OF ODISHA	PRIYARANJAN SWAIN VS	MARINE PS AT JAMBO /116 /2024 () //	AOD20220004505C202400068
324	D-ABLAPL/33650/2024	PRINCE RAY@NEPAL RAY VS STATE OF ODISHA	PRIYARANJAN SWAIN VS	MARINE PS AT JAMBO /116 /2024 () //	AOD20220004505C202400067
325	D-ABLAPL/33654/2024	SOMESH PRADHAN VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	PIPLI /486 /2024 () //	
326	D-ABLAPL/33657/2024	GAGAN KUMAR PADHY @ PADHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KABISURYANAGAR /605 /2024 () //	
327	D-ABLAPL/33659/2024	PRAVAT MALLIK @ MALLICK VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	KUAKHIA /443 /2024 () //	
328	D-ABLAPL/33660/2024	SANKAR BARIK @ SANKAR PRASAD BARIK VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	KUAKHIA /443 /2024 () //	
329	D-ABLAPL/33661/2024	KANHU CHARAN PADHY	JUGALA KISHORE PANDA	PURUSHOTTAMPUR /726 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/33662/2024	TANUSHREE ROUT @ TANUSRI MALLICK	GOPAL KRUSHNA MOHANTY	RAMACHANDRAPUR /357 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/33665/2024	DIPUNA NAIK	PRADIPTA BEURA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/33670/2024	MUKESH SAHU	SHAKTI PRASAD PANDA	BARGARH /627 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/33671/2024	SANJAN SETH	SHAKTI PRASAD PANDA	BARGARH /627 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/33678/2024	MD ZEESHAN	PRAMODA KUMAR MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/33679/2024	SHAIK RIJUWAN	MANAS KUMAR CHAND	JANKIA P.S. /380 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/33682/2024	NIRUPAMA NAYAK	RUDRA NARAYAN PARIJA	CHANDABALI /498 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/33685/2024	JUGALA NAYAK	SRIKANTA MAHUNTA	GUNUPUR /216 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/33686/2024	NARAYANA PARIDA	PRADIPTA BEURA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/33687/2024	PRATAP NAYAK @ PRATAP CHANDRA NAYAK	GURUPRASAD BEHERA	SORO /912 /2024	AOR20220000925C202400090
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/33688/2024	MOHAN MAJHI	AKSHAYA KUMAR SAHOO	/ /0	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/33690/2024	STATE OF ODISHA GIRISH CHANDRA SAHU VS	AJAYA KUMAR NANDA VS	// AGALPUR /186 /2024 ()	
342	D-ABLAPL/33693/2024	STATE OF ODISHA SARBESWAR MAHANTA VS	PRADEEP KUMAR PARIDA VS	// TELKOI /291 /2024 ()	
343	D-ABLAPL/33694/2024	STATE OF ODISHA SATYA BRATTA NISANKARAY @ SATYABRATA MISHRA VS	SUMANTA MALIK VS	// ORKEL /83 /2018 ()	
344	D-ABLAPL/33698/2024	STATE OF ODISHA SUNIL KHARA @ SUNIL KHORA VS	SUMANTA MALIK VS	// LAXMIPUR /170 /2024 ()	
345	D-ABLAPL/33701/2024	STATE OF ODISHA OMKAR PATTNAIK @ BUBU @ AMIT KUMAR PATTNAIK VS	ANAYIKA KUMAR MAJHI VS	// BALIAPAL /255 /2024 ()	
346	D-ABLAPL/33702/2024	STATE OF ODISHA ALAN BEHERA VS	SIDDHARTH PRASAD MISHRA VS	// TUREIKELA /230 /2024 ()	
347	D-ABLAPL/33703/2024	STATE OF ODISHA RABINDRA SAHOO VS	BIJAY SWAIN VS	// RANPUR /357 /2024 ()	
348	D-ABLAPL/33705/2024	STATE OF ODISHA LAXMI PRIYA JENA VS	PABITRA KUMAR NAYAK VS	// Maitri Vihar PS /350 /2024 ()	
349	D-ABLAPL/33706/2024	STATE OF ODISHA DIBAKARA @ DIBAKAR BEHERA VS	JANMEJAYA KATIKIA VS	// PURUSHOTTAMPUR /738 /2024 ()	
350	D-ABLAPL/33709/2024	STATE OF ODISHA KIRAN LOHAR @ MINZ VS	GOKULANANDA PARIDA VS	// LATHIKATA /121 /2024 ()	
351	D-ABLAPL/33710/2024	STATE OF ODISHA SWAPNENDU PARIJA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// / /0 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/33712/2024	ANANTA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	NUAGAON /97 /2020 () //	
353	D-ABLAPL/33716/2024	ABALA SANDHA @ SUBAKANA SANDHA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BELPARA /297 /2024 () //	
354	D-ABLAPL/33717/2024	SANTOSH KUMAR PATRA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	KENDRAPARA SADAR /499 /2024 () //	
355	D-ABLAPL/33718/2024	GUNANIDHI NAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KOMNA PS /164 /2013 () //	
356	D-ABLAPL/33719/2024	SANKARSAN BEHERA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	DHARMASALA /800 /2024 () //	
357	D-ABLAPL/33722/2024	MANOJ KUMAR BEHERA @ MANOJ BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /520 /2024 () //	
358	D-ABLAPL/33724/2024	SATHI JANA VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	/ /0 () //	
359	D-ABLAPL/33725/2024	RANJAN UTTARKABAT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /217 /2024 () //	
360	D-ABLAPL/33726/2024	DUKHISHYAM SAHOO VS STATE OF ODISHA	LINGARAJ MOHANTY VS	KHURDA P.S. /766 /2023 () //	AOD20240000806C202400008
361	D-ABLAPL/33727/2024	SUSANT KUMAR RANASINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /362 /2024 () //	
362	D-ABLAPL/33732/2024	PATITAPABAN BEHERA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BOLAGARH P.S. /272 /2024 () //	
363	D-ABLAPL/33734/2024	SUDAM SAHU	CHANDAN SAMANTARAY	VIGILANCE PS (BERHAMPUR) /66 /2017	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/33738/2024	GYANARANJAN PARIDA	AMITAV TRIPATHY	NAYAGARH SADAR /261 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/33742/2024	GIRIDHARI BAG	BIDYALOK MOHAPATRA	BHAWANIPATNA TOWN /166 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/33743/2024	SK IMRAN @ SADDAM	RONALISHA PRADHAN	JATNI P.S. /275 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/33746/2024	BHASKAR RAO NEKKANTI @ N. BHASKAR RAO	JANMEJAYA KATIKIA	S.P.(CID-CRL),CUTTACK /10 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/33751/2024	SK. RAHIMUDDIN	LALITENDU BHUYAN	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/33753/2024	DIBYA RANJAN MOHARANA	BHARAT BHUSAN ROUSTRAY	ANGUL TOWN /877 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/33754/2024	MD. SABIRUDDIN KHAN @ JADUA KHAN	LALITENDU BHUYAN	RAMACHANDRAPUR /347 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/33756/2024	BIBHUTI SAMAL	PRASANTA KUMAR SATAPATHY	JAGATSINGPUR /863 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/33758/2024	JYOTI PRAKASH GIRI	LALITENDU BHUYAN	KEONJHAR TOWN /519 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :08/11/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-MA/152/1999 MA/152/1999	N.I.A.CO. MP		4/2024
2	D-WPC(OA)/2157/2019 WPC(OA)/2157/2019	MANABHANJAN MISHRA MP		40/2024
3	D-SAO/47244/2024 SAO/ /	AJIT DASH MP	TARINEE PRASAD TRIPATHY	43/2024
4	D-SAO/47244/2024 SAO/ /	AJIT DASH MP	TARINEE PRASAD TRIPATHY	44/2024
5	D-TRPCRL/32328/2024 TRPCRL/94/2024	AKRURA CHARAN SETHI MP	ABHIJIT DAS	85/2024
6	D-ELPET/30375/2024 ELPET/6/2024	PRITIRANJAN GHARAI MP	PRASANTA KUMAR SATAPATHY	88/2024
7	D-ELPET/30375/2024 ELPET/6/2024	PRITIRANJAN GHARAI MP	UPENDRA KUMAR SAMAL	89/2024
8	D-ELPET/30375/2024 ELPET/6/2024	PRITIRANJAN GHARAI MP	RUDRA NARAYAN PARIJA	90/2024
9	D-ELPET/30375/2024 ELPET/6/2024	PRITIRANJAN GHARAI MP	UPENDRA KUMAR SAMAL	91/2024
10	D-WPC(OAC)/155/2019 WPC(OAC)/155/2019	JAGABANDHU MAJHI MP		92/2024
11	D-MSA/47161/2024 MSA/ /	M/S. HI TECH ESTATED AND PROMOTERS MP	DEBASIS NANDA	103/2024
12	D-CRLMP/33740/2024 CRLMP/ /	CUTTACK SARASWATA SANGHA, CUTTACK MP	NIKROD KUMAR SAHU	255/2024
13	D-TRP(C)/47108/2024 TRP(C)/ /	SHREEMA ROUT MP	ANUGRAHA NARAYAN SAMANTRAY	373/2024
14	D-TRP(C)/47171/2024 TRP(C)/ /	PRATICHI PATRA MP	RABINDRA KUMAR PRUSTY	374/2024
15	D-TRP(C)/44158/2024 TRP(C)/325/2024	SHEETAL SAHOO MP	SWARUP KUMAR PATNAIK	375/2024
16	D-TRP(C)/44158/2024 TRP(C)/325/2024	SHEETAL SAHOO MP	SWARUP KUMAR PATNAIK	376/2024
17	D-RVWPET/47232/2024 RVWPET/ /	M/S CLEAN N CLEAN, BBSR MP	AMITOSH SIKDAR	411/2024
18	D-RVWPET/47232/2024 RVWPET/ /	M/S CLEAN N CLEAN, BBSR MP	AMITOSH SIKDAR	412/2024
19	D-MATA/46486/2024 MATA/ /	PADMANAVA KHAMARI MP	MANAS KUMAR CHAND	495/2024
20	D-MATA/46098/2024 MATA/ /	ASHOK KUMAR SAHOO MP	GOPAL KRUSHNA NANDA	496/2024
21	D-MATA/45609/2024 MATA/ /	JOGAMAYA PATI MP	SASANKA SEKHAR SATAPATHY	497/2024
22	D-CMAPL/47085/2024 CMAPL/ /	JABAHARLAL SAHU MP	TIKERAM MEHER	557/2024
23	D-CMAPL/47142/2024 CMAPL/ /	CHINTAMANI SAHU MP	ADV.	558/2024
24	D-FAO/41622/2024 FAO/485/2024	THE MANAGER, T.P. HUB M/S ORIENTAL INSURANCE CO. PTD., BBSR MP	INSURANCE CO. PTD., BBSR	955/2024
25	D-FAO/44658/2024 FAO/ /	MANAGER, LEGAL HUB, M/S. ORIENTAL INSURANCE CO. PTD., BBSR MP	INSURANCE CO. PTD., BBSR	956/2024
26	D-FAO/44430/2024	JAGABANDHU DEHURI	DEEPALI MAHAPATRA	

27	FAO/ / D-FAO/44430/2024	MP JAGABANDHU DEHURI	DEEPALI MAHAPATRA	957/2024
28	FAO/ / D-FAO/47158/2024	MP JAGANNATH MOHANTY	MAMATA MISHRA	958/2024
29	FAO/ / D-SA/197/2001	MP NABA KUMAR	ARUN KUMAR MISHRA 2	959/2024
30	SA/197/2001 D-SA/59/1991	MP PONCHA	M/S.P.MOHANTY	1024/2024
31	SA/59/1991 D-CRLREV/33626/2024	MP GANDETI DASU@G.DASU	BIRAJA PRASANNA DAS	1025/2024
32	CRLREV/ / D-CRLREV/33626/2024	MP GANDETI DASU@G.DASU	BIRAJA PRASANNA DAS	1047/2024
33	CRLREV/ / D-CRLREV/33696/2024	MP KOUSHIKA GARNAIK@GARNAYAK	PRAJIT KUMAR PRADHAN	1048/2024
34	CRLREV/ / D-CRLREV/33759/2024	MP DR. SURANATH JYOTISHI	DR. BINODA KUMAR MISHRA	1049/2024
35	CRLREV/ / D-CRLREV/33759/2024	MP DR. SURANATH JYOTISHI	DR. BINODA KUMAR MISHRA	1050/2024
36	CRLREV/ / D-RSA/45396/2024	MP HARINARAYAN BHOI	MAHESWAR MOHANTY	1051/2024
37	RSA/389/2024 D-RSA/47098/2024	MP GOURI SHANKAR AGARWAL	SANJEEV UDGATA	1276/2024
38	RSA/ / D-RSA/43658/2024	MP SATYA KUMAR SAHU	BIBHUTI BHUSAN MISHRA	1277/2024
39	RSA/ / D-RSA/45858/2024	MP RABEYA KHATOON	SAMIR KUMAR MISHRA (SR.ADV.)	1278/2024
40	RSA/ / D-RSA/47267/2024	MP JAGDISH CHANDRA DAS	SOUMYA MISHRA	1279/2024
41	RSA/ / D-RSA/47278/2024	MP KUNTALA SAHA	SATYANARAYAN MOHAPATRA	1280/2024
42	RSA/ / D-CMP/47123/2024	MP NARAYAN SAHOO	SAROJ KUMAR DASH	1281/2024
43	CMP/ / D-CMP/47140/2024	MP TRILOCHAN NAIK	SAIBRATA RATH	1344/2024
44	CMP/ / D-CMP/47147/2024	MP M.LAXMAN NAIDU	BASUDEV MISHRA	1345/2024
45	CMP/ / D-CMP/47206/2024	MP RAMESH CHANDRA@RAMESH PRUSTY	NARAYAN PRASAD PARIJA	1346/2024
46	CMP/ / D-CMP/47224/2024	MP AMULYA JENA	AMIT PRASAD BOSE	1347/2024
47	CMP/ / D-CMP/47238/2024	MP CHATURBHUJA BHOI	DIPTI RANJAN BHOKTA	1348/2024
48	CMP/ / D-BLAPL/27027/2024	MP SARATHI NAYAK	DUSHMANTA SAHOO	1349/2024
49	BLAPL/9242/2024 D-BLAPL/15409/2024	MP SUNADHAR KHORA @ SUNADHAR KHARA		1452/2024
50	BLAPL/5286/2024 D-BLAPL/23908/2024	MP HADAPA SIBA	SUCHIT KUMAR NAYAK	1453/2024
51	BLAPL/8149/2024 D-BLAPL/8594/2024	MP JAHUL KHAN		1454/2024
52	BLAPL/2691/2024 D-BLAPL/30078/2024	MP NISHTALA VENKATA HARIHAR RAO @ N. V. HARIHAR RAO		1455/2024
53	BLAPL/10106/2024 D-ABLAPL/31496/2024	MP SUMANTA BARAD		1456/2024
54	ABLAPL/11730/2024 D-ABLAPL/32292/2024	MP AKASH NAG		2471/2024
55	ABLAPL/12056/2024 D-ABLAPL/1157/2024	MP PARAMANANDA BEHERA		2472/2024
56	ABLAPL/455/2024 D-ABLAPL/24644/2024	MP JIBAN KUMAR JENA		2473/2024
57	ABLAPL/8985/2024 D-ABLAPL/20348/2024	MP BINAY KUMAR MOHANTY		2474/2024
	ABLAPL/7515/2024	MP		2475/2024

58	D-ABLAPL/28912/2024 ABLAPL/10754/2024	GANGA PALAKA MP		2476/2024
59	D-ABLAPL/29037/2024 ABLAPL/12018/2024	KHETROJ KUMAR MAJHI MP		2477/2024
60	D-ABLAPL/25889/2024 ABLAPL/9433/2024	KUMAR SAGAR MP		2478/2024
61	D-ABLAPL/27722/2024 ABLAPL/10727/2024	RITIK BAG MP		2479/2024
62	D-ABLAPL/31468/2024 ABLAPL/11726/2024	SK.MUSTAK ALLI MP		2480/2024
63	D-ABLAPL/25797/2024 ABLAPL/9442/2024	LINGA DORA @ LINGA RAJ DORA MP		2481/2024
64	D-ABLAPL/29057/2024 ABLAPL/11172/2024	BEDABYASA ROUT MP		2482/2024
65	D-ABLAPL/29026/2024 ABLAPL/10667/2024	SUSHREE DEEPALI @ DIPALI DAS MP		2483/2024
66	D-ABLAPL/29258/2024 ABLAPL/10910/2024	PRAFULLA PATRA MP		2484/2024
67	D-ABLAPL/26944/2024 ABLAPL/9930/2024	BATUA BADAJENA MP		2485/2024
68	D-ABLAPL/30163/2024 ABLAPL/11175/2024	RASMIKANTA JENA MP		2486/2024
69	D-MACA/1165/2017 MACA/1165/2017	CHANDRA BEHERA MP	M/S.PATITPABAN MISHRA	2655/2024
70	D-MACA/45272/2024 MACA/ /	BIRENDRA PRADHAN MP	KAPILA CHARAN NAYAK	2656/2024
71	D-MACA/46628/2024 MACA/ /	DHRUB CHARAN DASH MP	KAPILA CHARAN NAYAK	2657/2024
72	D-MACA/45277/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., ANSON MP	MINATH ROY	2658/2024
73	D-MACA/44565/2024 MACA/1088/2024	THE D.M. M/S. ORIENTAL INSURANCE CO.LTD. MP	PRASANTA SOMA MAHALI	2659/2024
74	D-MACA/43703/2024 MACA/ /	D.M.,M/S NATIONAL INSURANCE CO.LTD. MP	SUBBATSURATHY	2660/2024
75	D-MACA/47204/2024 MACA/ /	D.M., RELIANCE GENERAL INSURANCE CO.LTD. MP	SUBBATSURATHY	2661/2024
76	D-MACA/43709/2024 MACA/ /	THE DIVISIONAL MANAGER, HDFC ERGO MP	GENERALI INSURANCE CO. LTD., CUTTACK	2662/2024
77	D-MACA/43709/2024 MACA/ /	THE DIVISIONAL MANAGER, HDFC ERGO MP	GENERALI INSURANCE CO. LTD., CUTTACK	2663/2024
78	D-MACA/43705/2024 MACA/ /	SABITA OJHA MP	DEBASIS PATTNAIK	2664/2024
79	D-MACA/46720/2024 MACA/ /	MANAS SETHI MP	SARAT CHANDRA SWAIN	2665/2024
80	D-MACA/43705/2024 MACA/ /	SABITA OJHA MP	DEBASIS PATTNAIK	2666/2024
81	D-CRLA/33628/2024 CRLA/ /	NISAMANI SAHOO MP	SAROJ KUMAR DASH	2857/2024
82	D-CRLA/33628/2024 CRLA/ /	NISAMANI SAHOO MP	SAROJ KUMAR DASH	2858/2024
83	D-CRLA/528/2017 CRLA/528/2017	SK. USHMAN@KANTIA MP	M/S.PRADEEP KU.DAS	2859/2024
84	D-CRLA/33652/2024 CRLA/ /	MANTU MAJHI MP	DEVI PRASAD DASH	2860/2024
85	D-CRLA/33666/2024 CRLA/ /	CHITRA@CHITRASEN SETHI MP	JUGALA KISHORE PANDA	2861/2024
86	D-CRLA/33666/2024 CRLA/ /	CHITRA@CHITRASEN SETHI MP	JUGALA KISHORE PANDA	2862/2024
87	D-CRLA/33700/2024 CRLA/ /	SUSHANTA MALLIK MP	CHEERA RANJAN SATAPATHY	2863/2024
88	D-CRLA/33700/2024 CRLA/ /	SUSHANTA MALLIK MP	CHEERA RANJAN SATAPATHY	2864/2024
89	D-CRLA/609/2022	JALANDHAR HARIJAN		

	CRLA/609/2022	MP		2865/2024
90	D-CRLA/57/2014 CRLA/57/2014	GOURI SHANKAR DASH MP	MR.AMITAV TRIPATHY	2866/2024
91	D-CRLA/57/2014 CRLA/57/2014	GOURI SHANKAR DASH MP	MR.AMITAV TRIPATHY	2867/2024
92	D-CRLMC/33619/2024 CRLMC/4235/2024	DUSMANTA BEHERA MP	SANDEEP RAJ PANDA	2974/2024
93	D-CRLMC/29385/2024 CRLMC/3844/2024	ROHIT NAIK@ROHITA KUMAR NAYAK MP		2975/2024
94	D-CRLMC/33663/2024 CRLMC/ /	JAGATJYOTI MOHANTY MP	KISHORE CHANDRA RAJGURU MOHAPATRA	2976/2024
95	D-CRLMC/25272/2024 CRLMC/3555/2024	SHAKUNTALA JENA MP	SUDHANSU SEKHAR JENA	2977/2024
96	D-CRLMC/33691/2024 CRLMC/ /	MAYANK JAIN MP	DHANANJAYA MUND	2978/2024
97	D-CRLMC/6626/2024 CRLMC/868/2024	R. DEVARAJ @ RATI KALIA MP		2979/2024
98	D-CRLMC/31237/2024 CRLMC/4002/2024	DR. ADWEIT CHARAN DHAL@ADWIDT CHARAN DHAL MP		2980/2024
99	D-CRLMC/33760/2024 CRLMC/ /	NIGAMA PRASAD PATHY MP	LALIT KUMAR MAHARANA	2981/2024
100	D-CRLMC/33761/2024 CRLMC/ /	RANJAN BARIK MP	GOURI KUMAR RATH	2982/2024
101	D-CRLMC/33762/2024 CRLMC/ /	AJAYA KUMAR CHOUDHURY MP	PRATEIK PARIJA	2983/2024
102	D-WA/47067/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8058/2024
103	D-WA/47067/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8059/2024
104	D-WA/47067/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8060/2024
105	D-WA/47068/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8061/2024
106	D-WA/47068/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8062/2024
107	D-WA/47068/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8063/2024
108	D-WA/40377/2024 WA/3055/2024	PRITHVI VALLABH CHAUHAN MP		8064/2024
109	D-WA/40233/2024 WA/3054/2024	LT COL MUKUL CHAUHAN MP		8065/2024
110	D-WA/47093/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	8066/2024
111	D-WA/47093/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	8067/2024
112	D-WA/47093/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	8068/2024
113	D-WA/47103/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATTANAIK,A.G.A	8069/2024
114	D-WA/47103/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATTANAIK,A.G.A	8070/2024
115	D-WA/47103/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATTANAIK,A.G.A	8071/2024
116	D-WA/47119/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8072/2024
117	D-WA/47119/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8073/2024
118	D-WA/47119/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8074/2024
119	D-WA/47126/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	8075/2024
120	D-WA/47126/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	8076/2024

121	D-WA/47126/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	8077/2024
122	D-WA/47212/2024 WA/ /	BASANTI SAHOO MP	HRUDANANDA MOHAPATRA	8078/2024
123	D-WA/47225/2024 WA/ /	SANJAY KUMAR SAMANTARA MP	PALLAVI MOHANTY	8079/2024
124	D-WA/47239/2024 WA/ /	PRIYANKA GOUDA MP	SARADA PRASANNA SARANGI	8080/2024
125	D-WA/47252/2024 WA/ /	ARUN KUMAR MAHAKUDA MP	SARADA PRASANNA SARANGI	8081/2024
126	D-WA/47256/2024 WA/ /	BIMBADHAR BHUINA MP	SHASHANKA SHEKHAR PATRA	8082/2024
127	D-WP(C)/47074/2024 WP(C)/ /	SCHOOL FOR DEAF, MANAGED BY GEN SWAPNIL ROY MP	SWAPNIL ROY	14960/2024
128	D-WP(C)/41712/2024 WP(C)/24678/2024	ABAKASHA NAYAK MP	SWAPNIL ROY	14961/2024
129	D-WP(C)/38936/2024 WP(C)/22676/2024	DR.SUKAMAL DAS MP	AVIJIT MISHRA	14962/2024
130	D-WP(C)/47069/2024 WP(C)/ /	COMMISSIONER, NAVODAYA VIDYALAYA, SURI MP	SCARIM MOHAN RATH	14963/2024
131	D-WP(C)/47088/2024 WP(C)/ /	SUSHANTA PADHAN MP	TARUN PATNAIK	14964/2024
132	D-WP(C)/47092/2024 WP(C)/27679/2024	SHIWANGI MAHATO MP	MANOJ KUMAR MOHANTY	14965/2024
133	D-WP(C)/39485/2024 WP(C)/23699/2024	N.SIVA SANKAR MP	MOHIT AGARWAL	14966/2024
134	D-WP(C)/23184/2023 WP(C)/23184/2023	NILAKANTHA DAS MP	SURENDRA NATH PANDA	14967/2024
135	D-WP(C)/47094/2024 WP(C)/ /	RANJITA MALLICK MP	SURYAKANTA DHIR	14968/2024
136	D-WP(C)/47096/2024 WP(C)/ /	ARUNA KUMAR BEHERA MP	SAUBHAGYA KUMAR SAMAL	14969/2024
137	D-WP(C)/47097/2024 WP(C)/ /	MAMATA SAHOO MP	RAMANI RANJAN MOHANTY	14970/2024
138	D-WP(C)/45115/2024 WP(C)/26843/2024	DHRUBA CHARAN KUMBHAR MP	AMITAV DAS	14971/2024
139	D-WP(C)/47099/2024 WP(C)/ /	MINAKSHI NANDA MP	BITAS KUMAR SWAIN	14972/2024
140	D-WP(C)/47101/2024 WP(C)/ /	ISWAR CHANDRA SWAIN MP	SUBHADUTTA ROURAY	14973/2024
141	D-WP(C)/47107/2024 WP(C)/ /	ALOK KUMAR NAIK MP	PRAFULLA KUMAR KAR	14974/2024
142	D-WP(C)/47109/2024 WP(C)/ /	PRATYUSH KUMAR TRIPATHY MP	SUDARSHAN NANDA	14975/2024
143	D-WP(C)/47113/2024 WP(C)/27701/2024	BYABASAYEE MAHASANGH, KHURDA MP	SNCPALTI MOHAPATRA (2)	14976/2024
144	D-WP(C)/47111/2024 WP(C)/ /	SABITRI PRADHAN MP	AMIT PRASAD BOSE	14977/2024
145	D-WP(C)/47111/2024 WP(C)/ /	SABITRI PRADHAN MP	AMIT PRASAD BOSE	14978/2024
146	D-WP(C)/47114/2024 WP(C)/ /	GENERAL MANAGER , IB VALLEY AREA, MP	RAKESH CHAKRA	14979/2024
147	D-WP(C)/47115/2024 WP(C)/ /	SANJIB KUMAR SAHU MP	JAGABANDHU SAHU	14980/2024
148	D-WP(C)/47116/2024 WP(C)/ /	SANKARI DEI MP	ALOK KUMAR PANDA	14981/2024
149	D-WP(C)/47120/2024 WP(C)/ /	PRADEEP KUMAR AGRAWAL MP	ALOK KUMAR PANDA	14982/2024
150	D-WP(C)/47125/2024 WP(C)/ /	M/S. UTTAM CONTRACTORS, TELENGANA MP	KANANBALA ROY CHOUDHURY	14983/2024
151	D-WP(C)/47129/2024 WP(C)/ /	M/S. NATIONAL ALUMINIUM COMPANY LTD, MP	LITANKAR MISHRA	14984/2024
152	D-WP(C)/7396/2024	JAGAMOHAN OJHA	PRANAB KUMAR GHOSE	

	WP(C)/3856/2024	MP		14985/2024
153	D-WP(C)/47132/2024 WP(C)/ /	NABAJYOTI NAYAK MP	BAIDHAR SAHOO	14986/2024
154	D-WP(C)/23883/2023 WP(C)/23883/2023	BICHITRANANDA RAY MP	HARA PRASAD RATH	14987/2024
155	D-WP(C)/23482/2023 WP(C)/23482/2023	JYOTSNA NAYAK MP	BANSHIDHAR BAUG	14988/2024
156	D-WP(C)/42161/2024 WP(C)/24941/2024	URMILA ROUT MP		14989/2024
157	D-WP(C)/47141/2024 WP(C)/ /	KALPATARU JENA MP	ARJUNA CHARANA BEHERA	14990/2024
158	D-WP(C)/47150/2024 WP(C)/ /	KUMAR SUBHASIS PRADHAN MP	NIRANJAN LENKA	14991/2024
159	D-WP(C)/47156/2024 WP(C)/ /	SOMNATH BISWAL MP	KUNJA SUNDAR DAS	14994/2024
160	D-WP(C)/47157/2024 WP(C)/ /	SUB DIVISIONAL OFFICER, TPWODL, ELEPHANTA SUBDIVISION, PATILPUR, SUNDERGARH MP	PRASANT SUBRAMANIAM	14995/2024
161	D-WP(C)/7326/2024 WP(C)/3789/2024	SUNIL KUMAR PARIDA MP	SUBHASREE MOHANTY	14996/2024
162	D-WP(C)/47160/2024 WP(C)/ /	THE SECY, BERHAMPUR DEVELOPMENT AUTHORITY, BERHAMPUR MP	MANOHAR KUMAR	14997/2024
163	D-WP(C)/47162/2024 WP(C)/ /	ASHIS KUMAR MISHRA MP	RUPESH KUMAR KANUNGO	14998/2024
164	D-WP(C)/19279/2021 WP(C)/19279/2021	MANORANJAN MOHANTY MP	MR. KUNAL KUMAR SWAIN, NIRANJAN SINGH (1)	14999/2024
165	D-WP(C)/47179/2024 WP(C)/ /	OM PRAKASH SHARMA MP	SANTOSH KUMAR MAHANTY	15000/2024
166	D-WP(C)/47143/2024 WP(C)/ /	SURESH KUMAR MOHARANA MP	PITAMBAR BEHERA	15001/2024
167	D-WP(C)/47200/2024 WP(C)/ /	BUDHU RAM MURMU MP	TUSAR KANTI PRAHARAJ	15002/2024
168	D-WP(C)/47205/2024 WP(C)/ /	FAKIR SWAIN MP	NAMITA PATTANAIAK	15003/2024
169	D-WP(C)/47211/2024 WP(C)/ /	PRAHALLAD MALLIK MP	SAROJA KANTA SAMAL	15004/2024
170	D-WP(C)/47218/2024 WP(C)/ /	DEBENDRA PATRA MP	ASWINI MOHANTY	15005/2024
171	D-WP(C)/22862/2019 WP(C)/22862/2019	THE GENERAL SECRETARY, KEONJHAR MINES AND FOREST WORKERS UNION MP	MINES AND FOREST WORKERS UNION	15006/2024
172	D-WP(C)/13912/2024 WP(C)/8047/2024	DUTTI SAHOO MP	PRABHAT KUMAR PRAHARAJ	15007/2024
173	D-WP(C)/47226/2024 WP(C)/ /	DALI BAHADUR MP	DR. BINODA KUMAR MISHRA	15008/2024
174	D-WP(C)/47229/2024 WP(C)/ /	BIJAYA KUMAR DAS MP	MADAN MOHAN DAS	15009/2024
175	D-WP(C)/47233/2024 WP(C)/ /	SUNTELI BAHADUR MP	DR. BINODA KUMAR MISHRA	15010/2024
176	D-WP(C)/47234/2024 WP(C)/ /	SUMIT KUMAR JENA MP	JYOTIRMAYA SAHOO	15011/2024
177	D-WP(C)/47235/2024 WP(C)/ /	M/S IMPEX WIRES MP	BISWA PRAKASH DHAL	15012/2024
178	D-WP(C)/15030/2017 WP(C)/15030/2017	MC OF GIRIDHAR HIGH SCHOOL MP	M/S.DURGESH NARAYAN RATH	15013/2024
179	D-WP(C)/47237/2024 WP(C)/ /	SUMITA SUNAR MP	DR. BINODA KUMAR MISHRA	15014/2024
180	D-WP(C)/47241/2024 WP(C)/ /	RANJIT KUMAR ROUT MP	AMIT PRASAD BOSE	15015/2024
181	D-WP(C)/47243/2024 WP(C)/ /	SUNITA BAHADUR MP	DR. BINODA KUMAR MISHRA	15016/2024
182	D-WP(C)/47247/2024 WP(C)/ /	SULAVA SINGH MP	DR. BINODA KUMAR MISHRA	15017/2024
183	D-WP(C)/36532/2024 WP(C)/23338/2024	SIMANCHALA GANTAYAT MP	SOUMYA RANJAN MOHANTY	15018/2024

184	D-WP(C)/47250/2024 WP(C)/ /	RINA NAYAK MP	DR. BINODA KUMAR MISHRA	15019/2024
185	D-WP(C)/47207/2024 WP(C)/ /	PRASANNA KUMAR SARANGI MP	DR. BINODA KUMAR MISHRA	15020/2024
186	D-WP(C)/47255/2024 WP(C)/ /	JENISH UTHAN SINGH @ UTHANSINGH MP	DR. SIMANCHALLA RANJIT	15021/2024
187	D-WP(C)/47254/2024 WP(C)/ /	SANTOSH BAHADUR MP	DR. BINODA KUMAR MISHRA	15022/2024
188	D-WP(C)/47258/2024 WP(C)/ /	SANTOSHINI NAYAK MP	DR. BINODA KUMAR MISHRA	15023/2024
189	D-WP(C)/47260/2024 WP(C)/ /	RAMACHANDRA ROHIDAS MP	TARUN PATNAIK	15024/2024
190	D-WP(C)/47269/2024 WP(C)/ /	HARISH CHANDRA BEHERA MP	SANJIB KUMAR BHANJADEO	15025/2024
191	D-WP(C)/47272/2024 WP(C)/ /	PRAKASH CHANDRA GOUDA MP	SANJIB KUMAR BHANJADEO	15026/2024
192	D-WP(C)/47275/2024 WP(C)/ /	MAA BHARATI GO SEVA KENDRA, BALESHWAR MP	SANJIBAN PRADHAN	15027/2024
193	D-WP(C)/47277/2024 WP(C)/ /	MAMATA BEHERA MP	SOUMYA RANJAN DAS	15028/2024
194	D-WP(C)/47279/2024 WP(C)/ /	MUKUL KUMAR MP	SAIBRATA RATH	15029/2024
195	D-WP(C)/47282/2024 WP(C)/ /	MINAKETAN SAHOO MP	PRAVAT KUMAR DAS	15030/2024
196	D-WP(C)/47283/2024 WP(C)/ /	RENUBALA MOHANTY MP	SAIBRATA RATH	15031/2024
197	D-WP(C)/47284/2024 WP(C)/ /	MANOHAR CHOUDHURY MP	HEMANTA KUMAR RATSINGH	15032/2024
198	D-WP(C)/47285/2024 WP(C)/ /	BANOJA KUMAR PARIDA MP	DURGESH NARAYAN RATH	15033/2024
199	D-WP(C)/47288/2024 WP(C)/ /	FIROJ KUMAR TURUK MP	LALIT KUMAR MAHARANA	15034/2024